

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI**

OA No. 303/2023

Karnvir Thamman

...Applicant

Versus

State of Punjab and others

...Respondents

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Place: Chandigarh

Dated: 13 JUL 2023


 Deponent
 (Anurag Verma)
 Chief Secretary
 Government of Punjab

**BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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OA No. 303/2023

Karnvir Thamman

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Affidavit of Anurag Verma, Chief
Secretary to Government of Punjab.

I, the above named deponent, do hereby solemnly affirm and declare as under:

1. That the present Original Application is pending before this Hon'ble Tribunal and is now listed for hearing on 17.07.2023.
2. That the Hon'ble National Green Tribunal was pleased to issue directions vide order dated 25.04.2023 passed in OA No. 303 of 2023 for filing of status report. Relevant portion of the said order is reproduced herein below for kind perusal and reference:

"4. In view of above, it is necessary to ascertain compliance status on the subject of mapping of flood plain zone in terms of above directions from the Chief Secretary, Punjab who may interact with the concerned departments and file a status report on the subject within two months by e-mail at judicial-ngt@gov.in preferably in the form of searchable PDF/OCR Support PDF and not in the form of Image PDF."

3. That answering deponent has assumed charge as Chief Secretary, Punjab on 01.07.2023.



4. That earlier, this case was assigned to Department of Science, Technology and Environment. The answering deponent is not satisfied with the draft reply submitted by the Department of Science, Technology and Environment.
5. That a Committee of following two officers has been constituted vide office order No. OSD(L)/CS/2023/2434174 dated 13.07.2023 to ensure compliance of order dated 22.01.2021 quomapping of flood plain zone and to submit compliance status in terms of order dated 25.04.2023:
- a. Special Chief Secretary (Revenue) cum Financial Commissioner Revenue;
 - b. Principal Secretary Water Resources.

A copy of the orders dated 13.07.2023 is placed at
ANNEXURE R-1.

6. That the committee has been directed to submit its report within a period of 30 days.

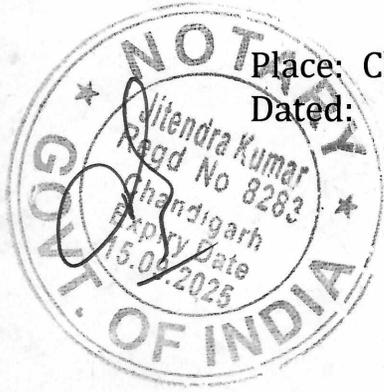
Therefore, in view of the position as explained above, a time period of two months may kindly be granted for submitting compliance report in terms of orders dated 25.04.2023, passed by this Hon'ble Tribunal.

Place: Chandigarh
Dated: 13 JUL 2023


Deponent
(Anurag Verma)
Chief Secretary
Government of Punjab

VERIFICATION:

It is verified that the content of paras no. 1 to 6 of my above affidavit are true and correct as per my knowledge and belief and nothing has been concealed therein.



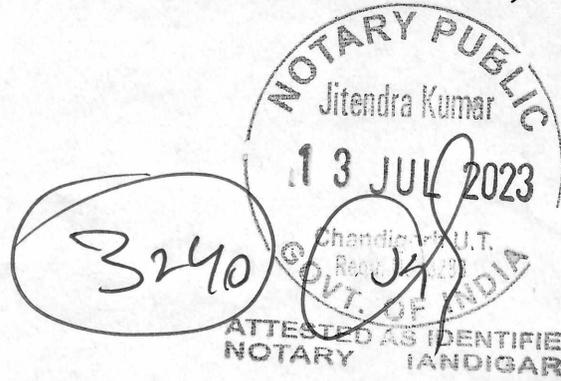
Place: Chandigarh
Dated: 13 JUL 2023

I know the deponent who has signed in my presence

Anmol Singh
Senior Law Officer
Punjab Pollution Control Board

[Handwritten Signature]

Deponent
(Anurag Verma)
Chief Secretary
Government of Punjab



13 JUL 2023



**Government of Punjab
Office of Chief Secretary**

Order

No.: OSD(L)/CS/2023/2434174

Dated, Chandigarh: 13-07-2023

1. The Hon'ble National Green Tribunal vide its order dated 25.04.2023 in OA No. 303 of 2023 titled as Karnvir Thamman vs. State of Punjab and others has sought compliance status on the subject of mapping of flood plain zone in terms of directions issued vide its judgment dated 22.01.2021 in OA No. 916/2016 titled as Soba Singh and others.
2. The Committee consisting of the following Officers is hereby constituted to ensure compliance of Order dated 22.01.2021 quo mapping of flood plain zone and to submit compliance status in terms of Order dated 25.04.2023:
 - a. Special Chief Secretary (Revenue) cum Financial Commissioner Revenue;
 - b. Principal Secretary Water Resources.
3. The Committee is directed to submit its report within 30 days.
4. The Committee shall be at liberty to seek assistance of any other Department if so required. The Administrative Secretaries concerned shall extend full co-operation with this Committee.


Chief Secretary

Endst. No.: OSD(L)/CS/2023/

Dated, Chandigarh:

A copy of the above is forwarded to the following for information and further necessary action:-

1. Special Chief Secretary-cum-Financial Commissioner Revenue, Department of Revenue, Rehabilitation and Disaster Management;
2. Principal Secretary to Government of Punjab, Department of Water Resources;
3. Secretary to Government of Punjab, Department of Science, Technology and Environment.

Chief Secretary